

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO. 1481
TO BE ANSWERED ON 05.03.2018**

IRREGULARITIES IN SKILL DEVELOPMENT CENTRES

† 1481. **SHRI BHANU PRATAP SINGH VERMA:**

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the details of skill development centres operational in Uttar Pradesh, district-wise;
- (b) whether the complaints regarding irregularities in these centres have been received from any quarter including public representatives during the last three years;
- (c) if so, the details thereof; and
- (d) the action taken by the Government thereon?

ANSWER

**MINISTER IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI DHARMENDRA PRADHAN)**

(a) to (d) Pradhan Mantri Kaushal Vikas Yojana (PMKVY) enables large number of prospective youth for taking Short Term Training (STT) and Recognition of Prior Learning (RPL) through accredited and affiliated training centers (TCs) throughout the country. Under PMKVY 2016-20, the registration of TC is being done under single window IT application known as SMART. As on 29.01.2018, about 7,549 TCs are operational throughout the country. Out of which, 1465 TCs are in State of Uttar Pradesh.

Complaints received under Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 2015-16 are mostly related to fake enrolment and irregularities in conduct of training, improper trainings and lack of infrastructure in the centre, franchisor franchisee dispute and mass enrolment. However, under PMKVY 2016-20, accreditation and affiliation are done by an online portal Skill Management and Accreditation of training Centres (SMART) with inspections done by an independent third party assessment agency. Adding to the improved accreditation process MSDE has initiated a process of continuous monitoring through various channels and mandatory re-accreditation every year. Further, self-audit reporting, call validations, surprise visits and monitoring through the Skills Development Management System (SDMS) have been adopted which ensures quality of training under the scheme.

Further, Ministry of Skill Development and Entrepreneurship (MSDE) has approved penalty grid guide under the scheme and provisions of penalty grid guides the action that needs to be taken against training centers found in non-compliance of PMKVY guidelines. National Skill Development Corporation (NSDC), implementing agency of PMKVY under MSDE, has suspended training centers for non-compliance of PMKVY guidelines on multiple parameters and periodically publish the list on PMKVY official website.
